OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

ORDER

Sh. Sachin Jain, ASJ-07 (POCSO) and Sh. Naveen Gupta, DJ-09, West District are not available on 11.06.2025, due to personal exigency.

In view of the above and in partial modification to this office earlier Order No.780/16616-16670/S.V./Gaz./PDJ West/2025 dated 03.06.2025, the following Judicial Officer of West District is hereby authorised to perform the duty on 11.06.2025 in Summer Vacation 2025 in place of Sh. Sachin Jain, ASJ-07 (POCSO) and Sh. Naveen Gupta, DJ-09, West District, for the date mentioned against his name:-

Name of the Judicial Officer	Dates of Duty	Court Room No.
Sh. Anil Chandhel, DJ-04 (West)	11.06.2025	131

The rest of the contents of aforesaid Order dated 03.06.2025 shall remain the same.

The Judicial Officer shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation 2025.

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

851 /7612 -17661 No. ______/S.V./Gaz./PDJ West/2025 Date

Dated, Delhi the [1] 6

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Delhi.
- 3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
- 4. All the Judicial Officers concerned.
- 5. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 6. The Director, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
- 7. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
- 8. The CMM/ACMM/ACJ, West District, Tis Hazari Court, Delhi.
- 9. The Senior Civil Judge, West District, Tis Hazari Court, Delhi.
- 10. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
- 11. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- 12. The Director/Public Prosecutor, Directorate of Prosecution, Tis Hazari Court, Delhi.
- 13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
- 14. The Secretary Bar Association, Tis Hazari Court, Delhi.
- 15. The PRO, Tis Hazari Court, Delhi.
- 16. The Reader to the undersigned.
- 17. The PS to the undersigned.
- 18. The O/o CMM, West District, Tis Hazari Courts, Delhi.
- 19. The Incharge, Lock-up at Tis Hazari Court, Delhi.
- 20. For uploading on LAYERS.
- 21. For uploading on centralized website through LAYERS.
- 22. Notice Board, West District, Tis Hazari Court, Delhi.